NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/44/2016

NAME OF THE PETITIONER(S)

: C. Ramachandran

NAME OF THE RESPONDENT(S)

: Sreenivasa Balaji Papers Private Limited & 8 others

UNDER SECTION

: 397, 398, 402, 237 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R-RAJESH

Council for RI to R9

2. S. Marjula Deri, Adr For KSR & Lo company Sourgaines up For Portitioner Suramm CBF

ORDER

Counsel representing both the parties present. Counsel for Respondents The matter is posted for continuing the submitted his arguments in part. arguments. Put up on 12.06.2016 at 02.30 p.m.

(Ch.Md. Sharief Tario

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)